A MARY FRANCINA RADANI

MUNICIPAL COUNCILLOR PUDUCHERRY MUNICIPALITY



ூ**ு. பேரி பிரான்ஸிணா** .ரமணி

நகரமன்ற உறுப்பினர் புதுச்சேரி நகராட்சி

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To,
Shri Ram Sevak Sharma,
Chairman, TRAI
MahanagarDoorsancharBhawan
Jawaharlal Nehru Marg (Old Minto Road)
New Delhi-110 002

Subject: Consultation paper on review of IUC

Sir,

When IUC is costing 50% of call cost for consumers and its removal will result in major reduction in call charges, then why should IUC be continued beyond 1⁵¹ January 2020?

IUC is a regulator imposed handicap whose original goal of compensation of cost is irrelevant now because 4G technology, in use for more than ten years now, does not entail any cost. In such a situation, there is no case for continuation of IUC as it will only result in inflated bills for the telecom customers.

We urge TRAI to first protect the interests of consumers and ensure that unnecessary extra costs are not imposed on customers in order to provide relief to companies who do not want to upgrade their technology.

Yours sincerely,

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